

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES
LOK SABHA**

UNSTARRED QUESTION NO.412

TO BE ANSWERED ON 19.07.2016

PILOT PROJECTS FOR WELFARE DISABLED

412 . SHRI VISHNU DAYAL RAM.:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of projects/pilot projects launched/proposed to be launched for the welfare of the differently abled persons by the Rehabilitation Council of India (RCI);
- (b) the details of such projects assisted by the RCI in the country, State-wise including Bihar and Jharkhand;
- (c) the funds allocated/sanctioned for the said purpose, State-wise; and
- (d) the further steps being taken by the Government for empowerment of the differently abled in the country?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI KRISHANPAL GURJAR)**

(a)-(c) Rehabilitation Council of India (RCI) has approved following Courses to be run on a pilot basis to National Institute for Empowerment of Persons with Multiple Disability (NIEPMD), Chennai:

- i. M.Ed. Spl. Ed. (Autism Spectrum Disorder)
- ii. M.Ed. Spl. Ed. (Multiple Disabilities)
- iii. B.Ed. Spl. Ed. (Deafblindness)
- iv. D.Ed. Spl. Ed. (Multiple Disabilities)

RCI has also developed following care giver programmes for National Trust under Sahyogi Scheme on pilot basis:

- i. Care Giving Course- Primary (Mental Retardation, Autism Spectrum Disorder, Cerebral Palsy and Multiple Disabilities- 3 months

- ii. Care Giving Course- Advance (Mental Retardation, Autism Spectrum Disorder, Cerebral Palsy and Multiple Disabilities- 6 months
- iii. Care Giving Course- Primary (Visual Impairment, Locomotor Disability and Multiple Disabilities- 3 months
- iv. Care Giving Course- Advance (Visual Impairment, Locomotor Disability and Multiple Disabilities- 6 months

Also RCI is developing three new programmes for Indian Sign Language Research & Training Centre (ISLRTC) in Sign Languages.

The expenditure of above pilot courses will be borne by the respective organizations/ institutes.

(d) Welfare of the differently abled persons is primarily a State subject by virtue of entry 9 of the State List of the Constitution of India. The Central Government supplements the efforts of the States for the welfare of the differently abled persons through the following schemes.

- (i) Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP)
- (ii) Scheme for Implementation of Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995 (SIPDA)
- (iii) Deendayal Disabled Rehabilitation Scheme (DDRS)
- (iv) Scholarship schemes for students with disabilities such as Pre-metric, Post-metric, Top Class Education, National Fellowship, National Overseas Scholarship.

National Handicapped Finance and Development Corporation (NHFD) is providing financial assistance in the form of concessional loans to the Persons with Disabilities (PwDs) for self-employment and higher education

National Trust has been implementing schemes for providing support to the PwDs suffering from autism, cerebral palsy, mental retardation and multiple disabilities to enable them to lead independent life.

In addition 7 National Institutes namely National Institute for the Visually Handicapped (NIVH), Dehradun, National Institute for the Mentally Handicapped (NIMH), Secunderabad, Ali Yavar Jung National Institutes for the Hearing Handicapped (AYJNHH), Mumbai, National Institute for the Orthopaedically Handicapped (NIOH), Kolkata, Swami Vivekanand National Institute for Rehabilitation Training and Research (SVNIRTAR), Cuttack, Pt. Deen Dayal Upadhyay Institute for Physically Handicapped (PDUIPH), New Delhi, National Institute for Empowerment of Persons with Multiple Disabilities (NIEPMD), Chennai and eleven Composite Regional Centres (CRCs) are providing rehabilitation & human resources development services for differently abled persons in the country.
